

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

To

The Principal,
District & Sessions Judge,
ALL Distts.

No: 15149-71/STS

Dated: 26/07/2017

Subject: Information regarding Cases.

Sir,

I am desired to request you to furnish the following information of your Court and other Courts of your District:-

- (1) Average time taken in deciding Sessions trial cases.
- (2) Number of Under-trial prisoners in Magisterial Courts with the period for which they have been in custody and the reasons therefor.

The information may be furnished within a period of one week from today by **Tele-FAX No. 0194-2506639**.

*The matter may be treated as **most urgent**.*

Yours faithfully,

26/07/17
(Sanjay Dhar)

Registrar General

No: 15149-71/STS

Dated: 26/07/2017

Copy to:-

Incharge NIC for uploading the same on the High Court Website.

26/07/17
Registrar General